GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2030 TO BE ANSWERED ON 12TH FEBRUARY, 2021

MEDICINES AND CLINICAL FACILITIES TO IPD AND OPD PATIENTS

2030.DR. BHARATI PRAVIN PAWAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps taken by the Government to provide and supply regular medicines and clinical facilities to IPD and OPD patients in the country;
- (b) whether due to faulty and out dated equipments in Government hospitals patients are generally referred to private clinics and laboratories and have to bear additional financial burden and if so, the reaction of the Government thereto;
- (c) whether the Government proposes to improve and provide updated modern technologies in the Government institutions; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): "Public Health and Hospitals" being a State subject, the primary responsibility of strengthening public healthcare system including provision of medicines and clinical facilities to IPD and OPD patients lies with the respective State Governments. However, under National Health Mission (NHM), technical and financial support is provided to the States/UTs to Strengthen the public healthcare system including support for ensuring sufficient supply of essential medicines, injections and other medical equipment at public healthcare facilities.